

New Sugar Policy

10081. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have formulated its new policy for sugar price etc.;

(b) if so, by when it is likely to be announced; and

(c) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). The Central Government notifies the ex-factory prices of levy sugar every year. For the current year 1989-90, the ex-factory prices of levy sugar were notified vide G.S.R. No. 36 (E)/Ess. Com./Sugar dated the 27th January, 1990 and a copy of the same was laid on the Table of the House on 14.3.1990.

Sale of Urea by FCI

10082. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India sold urea and other fertilizers at reduced rates by calling tenders for sale;

(b) if so, the details of sale so made during last four years; and

(c) the details of purchase of the fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) Tender sale of sound fertilizers other than CAN commenced from April, 1989 onwards. Till end March, 1990, 0.66 lakh

tonnes sound fertilizer was sold.

Year-wise sale of sub-standard fertilizers for the last four years is as under:

1986-87	0.18 lakh tonnes
1987-88	0.03 lakh tonnes
1988-89	0.15 lakh tonnes
1989-90	0.05 lakh tonnes

(c) Information is being collected and will be laid on the Table of the Sabha.

Regularisation of Posts in E.P.F Organisation

10083. SHRI R.L.P. VERMA: Will the Minister of LABOUR be pleased to state:

(a) whether a number of Enforcement Officers, Head Clerks and U.D.Cs are working on ad-hoc basis for years together in Regional offices of Uttar Pradesh, Delhi and Haryana in the E.P.F. Organisation;

(b) if so, whether the Central Provident Fund Commissioner issued instructions to regularise all such officials;

(c) if so, the vacancy position in the said Regions and the relevant posts filled up by the concerned Regional Commissioners during the last three years, year-wise; and

(d) if not, the reasons therefor and action proposed to be taken in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) The Central Provident Fund Commissioner has issued instructions to regularise the eligible persons in the cadres of U.D.Cs, Head Clerks and Enforcement Offi-

cers against the vacancies for them.

(c) and (d). The details are being collected and will be laid on the Table of the House.

Under Nourishment of Children

10084. SHRI ANBARASU ERA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether children in third world countries die of ill health and other under nourished problem;

(b) if so, whether rate of deaths in India is more as compared to other countries; and

(c) if so, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

(b) The infant mortality rate in India and some other countries in Asia are given below:

Alganistan	177
Bangladesh	133
Indonesia	77
Nepal	136
Bhutan	187
Pakistan	126

Sri Lanka 30

Burma 104

China 35

India 94

(c) The important causes of childhood mortality in India are low birth weight, diarrheal diseases, acute respiratory infection, diseases preventable by immunisation and mal-nutrition.

[Translation]

Iodined Salt

10085. SHRI THAN SINGH JATAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the prescribed iodine value in edible oils in the country;

(b) when the iodine value in mustard oil was fixed;

(c) whether the proposal to increase this prescribed iodine value is under consideration; and

(d) if so, the time by which a decision will be taken in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The prescribed iodine value of edible oils as laid down under Prevention of Food Adulteration Rules, 1955 are as follows:

1) Coconut oil	7.5 to 10.0
2) Cottonseed oil	98 to 112
3) Groundnut oil	85 to 99